

HIGH COURT OF TRIPURA
AGARTALA

No.F.44(11)(a)-HC/2017/ 7052

Dated, Agartala, the 10th April, 2017

NOTIFICATION

Hon'ble the Chief Justice has been pleased to order that henceforth the Presiding Officers of all Trial Courts in Tripura shall follow the following guidelines for listing cases in the daily Cause-List of their Courts.

1. The Presiding Officer of every Court must ensure that sufficient number of cases are listed in the Daily Cause-list in his Court.
2. The Daily Cause-list shall be prepared with strict adherence to the Judicial/Administrative Orders of the Hon'ble Supreme Court, the orders/guidelines issued by this High Court and the legal provisions laying down the time frame for disposal.
3. Henceforth at least 30 Traffic Challan Cases shall be listed in the Daily Cause- List in the Courts of Judicial Magistrate of the First class and 60 of such cases shall be listed in the Courts of Judicial Magistrates of the 2nd Class across the State for disposal on daily basis in addition to the fixed matters.
4. The Presiding Officer of every Court shall ensure that sufficient number of cases pending for 5 years or more are listed in the Daily Cause-list of his Court.

This is issued in partial modification of **Order No.76** dated 10.03.2015 of the High Court. Strict compliance of these guidelines must be ensured.

By order,
Sd/-
(S.G.Chattopadhyay)
Registrar General

No.F.44(11)(a)-HC/2017/ 7053—84

Dated, Agartala, the 10th April, 2017

Copy to:

1. The Registrar (Vigilance), High Court of Tripura, Agartala.
2. **The District & Sessions Judge**, South Tripura Judicial District, Belonia / West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/ Unakoti Judicial District, Kailashahar/ Gomati Judicial District, Udaipur, for information & compliance. They are also requested to circulate the same amongst all the Presiding Officers of the concerned Courts under their respective Districts for their information and compliance.
3. **The Judge, Family Court** Unakoti Judicial District, Kailashahar, West Tripura Judicial District, Agartala/ Gomati Judicial District, Udaipur for information and compliance.
4. The Registrar (Judicial), High Court of Tripura, Agartala.
5. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala.
6. The Registrar (Admn.), High Court of Tripura, Agartala.

7. The Joint Registrar, High Court of Tripura, Agartala.
8. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
9. All Deputy Registrars, High Court of Tripura, Agartala.
10. The Chief Librarian, High Court of Tripura, Agartala.
11. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
12. The Secretary to Ld. Registrar General, High Court of Tripura, Agartala.
13. The Assistant Registrars, High Court of Tripura, Agartala.
- ✓ 14. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura, Agartala.
15. File No.40(22)-HCT/BENCH/SUB.JUD.


10.11.17

REGISTRAR GENERAL